

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 1257-1258/2016

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RISHI & ANR.

Respondent(s)

Date : 13-10-2017 These appeals were called on for hearing today.

For Appellant(s) Mr.Sameer Singh,Adv.
Mr.Ardhendumauli Kr.Prasad,Adv.

Mr.Abhisth Kumar, AOR

For Respondent(s)

Mr.Sanjay Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties shall be at liberty to file the additional documents, if any, within a period of four weeks. List the matter before the Hon'ble Court as per rules after expiry of four weeks.

SANJAY PARIHAR
Registrar

SB